

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125(Pt.)/2008/ 1019 /A.

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Thang Lianmang Guite,
Special Judge,
Mizoram.

Dated Guwahati, 12th February, 2018.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter dated 08.02.2018.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 2 (two) days Casual Leave on 09.02.2018 and 12.02.2018 along with station leave permission w.e.f. 09.02.2018 till 12.02.2018 has been granted/~~rejected~~.

Yours faithfully,

JOINT REGISTRAR (VIGILANCE)